

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 30 (ND) 2014

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

**NAME OF THE COMPANY: Girish Jain & Anr Vs. Triumph Tutorials Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

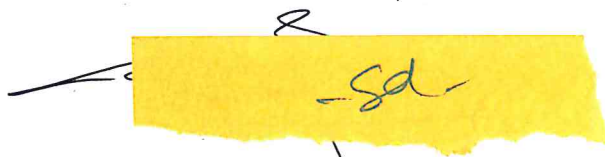
For the Petitioner: None

For the Respondent: Mr. Ranjeet Pandey, PCS

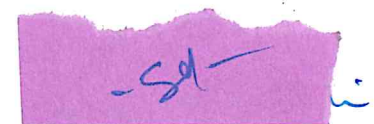
ORDER

Mr. Ranjeet Pandey, Practicing Company Secretary is present on behalf of the Respondent and submits that the settlement has been arrived at between the parties and they shall be filing the appropriate application bringing on record the MOU.

To come up on 21st December, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**